



S. JAGANNADHAM  
DISTRICT JUDGE (ENQUIRIES)  
FAC REGISTRAR (VIGILANCE)

HYDERABAD  
DT. 23.10.2013

ROC.NO.6166/2013-B.SPL.

Sir/Madam,

**SUB: ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION, HYDERABAD - Filling up of the post of Director (Law) in the Andhra Pradesh Electricity Regulatory Commission, Hyderabad on deputation/contract basis - Willingness applications from the eligible District Judges - Called for - Regarding.**

**REF: Letter No.A-922, dated 07.10.2013 from the Commission Secretary, Andhra Pradesh Electricity Regulatory Commission, Hyderabad**

I am to state that the Secretary, Andhra Pradesh Electricity Regulatory Commission, Hyderabad, in his letter referred to above has stated that applications are invited from among all the District and Sessions Judges for the post of Director (Law) in the Andhra Pradesh Electricity Regulatory Commission, Hyderabad purely on deputation/contract basis. The said letter along with its proforma and eligibility conditions are placed in the High Court Web site i.e., <http://hc.ap.nic.in>.

I am, therefore, directed to request you to circulate the letter of Secretary, Andhra Pradesh Electricity Regulatory Commission, Hyderabad along with its enclosures among all the District Judges, who are working in your Unit/District including Presiding Officers of Tribunals and Labour Courts and District Judges on other duty and who are willing, may download the copy of letter along with proforma for applying the said post from the High Court Web Site and submit their applications, directly to the High Court so as to reach the same on or before 31.10.2013 by SPEED POST or ANY OTHER SOURCE.

Yours faithfully,

*S. Jagannadham*  
DISTRICT JUDGE (ENQUIRIES)  
FAC REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad
2. The Metropolitan Sessions Judge, Hyderabad
3. The Chief Judge, City Small Causes Court, Hyderabad
4. THE PRL. DISTRICT AND SESSIONS JUDGES:  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. All the Presiding Officers of Tribunals and Labour Courts in the City of Hyderabad.
6. The District and Sessions Judges working on Other Duty in the State of Andhra Pradesh.



ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION

From  
Commission Secretary,  
APERC,  
4<sup>th</sup> & 5<sup>th</sup> Floors, # 11-4-660,  
Singareni Bhavan, Red Hills,  
Hyderabad - 04

To  
The Registrar General,  
High Court of AP,  
Hyderabad.



Lr.No. A- 922

Date: 07-10-2013

6/66  
Sir,

Sub: Filling up of the post of Director (Law) on deputation / contract - Reg.

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The Commission intends to fill up the post of Director (Law) in the APERC on deputation / contract. A proforma application form, minimum qualifications and experience required for the post, detailed instructions for applying to the above post and a form of certification to be issued by the employer are enclosed herewith.

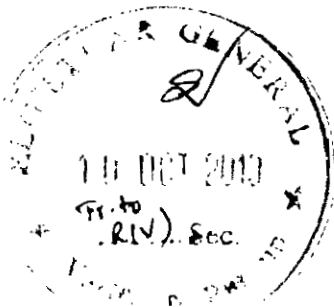
You are requested to kindly circulate the requirement among the serving District Judges and forward the candidature of suitable willing Judges for taking on deputation basis by APERC together with their ACRs for the past 5 years on or before 06-11-2013.

You are also requested to kindly forward us a list of District Judges (with addresses) who have retired from the service and have not yet crossed 62 years as on 01-08-2013, enabling the Commission to invite applications from the interested retired District Judges for taking on contract by APERC. The list may please be communicated on or before 21-10-2013.

Yours faithfully,

  
Commission Secretary

Encl: As above.





**ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION**

D.No.11-4-660, 4<sup>th</sup> & 5<sup>th</sup> floors, Singareni Bhavan, Red Hills, Hyderabad-04

The Commission intends to fill up the posts of Director (Law) on deputation. The post carries a pay band (Government of India scale) of Rs.37,400 – 67,000 with a grade pay of Rs.10,000/-. Pay plus Grade pay would be Rs.53,000/- in the minimum of the pay band. The qualifications and experience required for the post are as under:

<b>Minimum Required Qualifications</b>	<b>Additional Qualifications Desirable</b>
a) Degree in Law from a recognized university / Law school.	a) Knowledge in power sector.
b) Eligibility to practice Law.	b) Experience in providing legal advice on commercial issues.
c) 15 years of professional experience or similar experience under Central / State Government / Judge of a District Court.	c) Experience in related litigation in court.
d) Excellent written and verbal communication skills.	d) Experience in drafting statutes and / or regulations.
e) Specialization on the subject of Commercial Laws.	e) Experience in contract and / or administrative Law.

**Place of posting:** Hyderabad.

**Pay and allowances:** In addition to the pay, grade pay, DA, HRA shall be paid to the incumbent.

**How to apply:** Applications have to be made in the format annexed to this notification and all the applications should be forwarded through proper channel. Applications should reach the Commission Secretary on or before 06-11-2013 along with a certificate in the proforma mentioned in Part-B and copies of ACRs for the past 5 years.

  
Commission Secretary

Place: Hyderabad

Date: 07-10-2013



**ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION**  
D.No. 11-4-660, 4<sup>th</sup> & 5<sup>th</sup> floors, Singareni Bhavan, Red Hills, Hyderabad - 04

**APPLICATION FOR THE POST OF DIRECTOR (LAW)**

1	Name of the Candidate	
2	Present designation, place of posting and complete address of the office where working along with contact nos. of office, residence and cell no.	
3	Present Pay	
4	Present scale of Pay	
5	Gross emoluments per month	
6	Net emoluments per month	
7	Date of Birth	
8	Date of superannuation	

9. Educational and Professional qualifications:

(To be mentioned in chronological order starting from SSC/X standard)

Sl. No.	Exam passed	College / University	Percentage of marks secured	Year of passing

10. Details of Professional experience:

(To be furnished in reverse chronological order, starting from the present employment)

Sl. No.	Name of the Organisation	Last designation held	Period of work	
			From	To

**NOTE:** On a separate sheet of paper, please mention the details of the nature of job, specific skill sets used / acquired and contributions made in each employment.

11	Whether belongs to SC / ST / OBC / Others.	
12	Earliest date by which the officer can report to duty, if selected.	
13	Any other information that the candidate may wish to furnish.	

I hereby declare that the information furnished above is true to the best of my knowledge. Further, I undertake to not withdraw my candidature or decline the post, in the event of my selection.

**Signature of the Candidate**